F. No. J-11017/5/2024-Judicial (1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

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Shastri Bhawan, New Delhi Dated the 6<sup>th</sup> March 2024

## ORDER

The President is pleased to engage following Advocates, as mentioned in the Tables below, for conducting Central Government litigations before the High Court of Jammu & Kashmir, Jammu Wing and Srinagar Wing, as the case may be, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

## **HIGH COURT OF JAMMU & KASHMIR, JAMMU WING**

-		Senior Panel Counsel	
SI. No.	Name of Counsel	Contact Details	Enrolment No.
1.	Prem Singh	Sunail Tehsil, Akhnoor, District Jammu, Mob: 9419217967 Email: pspawar97@gmail.com	2098/2000
	Ce	ntral Government Counsel	
2.	Anishwar Chatterji Koul	97 JMC, Talab Tillo Bohri, Jammu. Mob: 9906068008 Email: anishwar1234@icloud.com	JK/131/2022
3.	Mohd. Rayaz	R/o Bathindi Jammu. Mob: 9419192846	JK/349/2016
4.	Vipul Kishore Sharma	VPO Kishanpur, Tehsil Dansal, District, Jammu. Mob: 9419121423 Email: vipulkishore007@gmail.com	JK/108/2021

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## **HIGH COURT OF JAMMU & KASHMIR, KASHMIR WING**

Central Government Counsel				
SI. No.	Name of Counsel	Contact Details	Enrolment No.	
1.	Vikas Malik	3 <sup>rd</sup> Floor, The Resident Hotel, Sonawar, Srinagar, Jammu & Kashmir. Mob: 9711050507 Email: solicitor.malikvikas@gmail.com	D/1168/2014	
2.	Faizan Ahmad Ganie	Govt. Housing Colony, Khnabal, Anantnag, Jammu & Kashmir-192101 Mob: 9469991777 Email: psychesfaizan@gmail.com	JK/214/2019	

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. <a href="https://www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".
- 3. Hindi version of this order will follow.

(Jaspal Singh Dhanju) Deputy Legal Adviser (Judicial)

## Copy (through email) to:

- 1. PS to MoS(I/C) L&J.
- 2. PSO to Law Secretary/Additional Secretaries in the Main Secretariat of Department of Legal Affairs.
- 3. The Dy. SGIs for J&K High Court at Jammu and at Srinagar.
- 4. The Registrar General of High Court, J&K at Jammu and at Srinagar.
- 5. All the Panel Counsels as mentioned herein above.
- 6. Hindi Unit, Department of Legal Affairs, New Delhi.
- 7. To be uploaded on website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocate for UoI' for the information of all concerned.
- 8. Guard File/Judicial Section with 5 spare copies.

(Kumar Gaurva)

Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in